

Statement

Statement showing statistics of India's trade with Pakistan during 1978-79

Value in Rs. Lakhs

Principal Commodities	Unit of Qty.	Qty.	Value
A—Exports			
Wheat	'000 Tonne	4	1,30
Cereals & Cereals Preparation	'000 Kgs.	81	3
Tamarind fresh or dried	„	1,726	32
Tea	„	29	5
Spices	'	1,174	36
Other hardwood & teak wood	Cubic Metre	9,654	1,54
Crude Vegetable materials	—	—	1,81
Chemicals and related products	—	—	1,04
Rubber manufactures	—	—	2,28
Jute sacking bags	No.	1,173	50
Non-metallic mineral manufactures	—	—	1,65
Iron & Steel	Tonne	1,075	53
Metal manufacture,	—	—	4,38
Machinery & transport equipment	—	—	2,01
Miscellaneous manufactures articles	—	—	46
Special transactions	—	—	87
Other articles	—	—	32
Total of Exports	—	—	19,45
B—Imports			
Other crude minerals	—	—	8
Crude vegetable materials	—	—	2
Printed matters	—	—	2
Other articles	—	—	12,65*
Total of Imports	—	—	12,77

*Includes figures for Petroleum products

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A—Exports			
Wood, Timber etc.	—	—	63
Plastic laminated sheets	'000 Kgs.	78	6

Cement pipes reinforced with steel	Tonne	1300	13
Iron and Steel	"	51	3
Metal manufactures	—	—	52
Others	—	—	8
Total Exports	—	—	1,45

B— Imports

Spices	Kgs	853	1
Others	—	—	5,51*
Total Imports	—	—	5,52

*Includes figures for petroleum products.

Import Licences

3947. SHRI GHUFRAN AZAM: Will the Minister of COMMERCE be pleased to state:

(a) the total value of import licences issued in the financial year 1979-80 in respect of (i) Capital Goods (ii) Consumer Goods;

(b) the estimate of outstanding unutilised Import Licences in both categories during 1979-80;

(c) names of the defaulters (State-wise); and

(d) the action Government has taken against these defaulters?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The value of import licences issued for capital goods including heavy electrical plants during the year 1979-80 was Rs. 737 crores. Consumer goods are banned items under the import policy and licences are normally not to be issued for the import of such items.

(b) The initial period of validity of CG licence is required to utilise it before the validity period expires. Accordingly, there could be no defaulters, as on date, in so far as licences

issued for capital goods during 1979-80 are concerned.

(c) and (d). Do not arise.

Export of Tea

3948. SHRI GHUFRAN AZAM: Will the Minister of COMMERCE be pleased to state:

(a) whether India has slumped to second place compared to other countries in export of tea; and

(b) if so, what are the reasons and measures taken by Government to boost-up tea trade?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Although there was a slight decline in the export of tea from India in 1978, India still remains the world's leading exporter of tea considering her export performance for the past 5 years ending 1979.

(b) There was a slight decline in our tea exports during 1978 mainly due to (i) over-stocking of teas by the major tea-importing countries in the preceding year, (ii) un-competitiveness of our teas as compared to the teas of other exporting countries